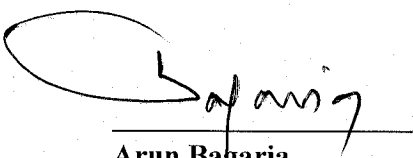


**LIST OF STAKEHOLDERS**

**Radiant Bizcom Private Limited**

Date of Receipt of Claim	08/03/2023
Name & Address of Creditors	Punjab National Bank  Zonal Sastra Centre- Mumbai 181 A 18 <sup>th</sup> Floor E-Wing Maker Tower, Cuffe Parade, Mumbai-400005.
Nature of Debt	Financial Creditor
Debt (Secured or Unsecured)	Secured
Amount of Claim Received	55,95,81,238.12/-
Amount of Claim Admitted	55,95,81,238.12/-
Proof of claim	Admitted in full
Security Interest	<p>1. Account is Collaterally Secured by Mortgage of IPs: IP-Plot No. 79(P), CTS No. 761, 761/1, 761/4, Vill-Marol, Andheri Kurla Road, Andheri East, Mumbai-400059. Owned by M/s Armaan Projects Private Limited. Security Trustee- Axis Trustee services Ltd.</p> <p><b>Note:</b> The above said IP Charge with term lenders of SAB Global Entertainment Media Private Limited i.e. PNB Rs. 50Cr and UBI Rs. 50Cr and to WC lender (i.e. M/s Radiant Bizcom &amp; Matrix Bizcom Services Pvt Ltd of PNB). Hence in above property PNB share is 75% in three accounts i.e. M/s Radiant Bizcom Pvt Ltd, M/s Matrix Bizcom Services Pvt Ltd and M/s SAB Global Entertainment Media Private Limited. Share of Union Bank of India is 25%.</p> <p>Pledge of Shares 6,75,000 of M/s Assent Trading Private Limited.</p> <p>Pledge of Shares 7,65,000 owned by Mr. Kaustubh Purohit. (All above shares are also pledged in a/c M/s Matrix Bizcom Services Pvt. Ltd.)</p>

  
Arun Bagaria

Insolvency Professional

Liquidator M/s Radiant Bizcom Private Limited

Regn. No. IBBI/IP-N00278/2017-18/10836